

Name of the Corporate Debtor: Spenta Enclave Private Limited; Date of commencement of CIRP: March 24, 2023; List of creditors as on: September 25, 2024

## List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received				Details of claim admitted						(Amount in Rs.)				
	Department	Government	Date of receipt	Principal Amount Claimed	Interest/Penalty Amount Claimed	Amount claimed	Principal Amount Admitted	Interest/Penalty Amount Admitted	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification / not admitted	Remarks, if any
1	Income Tax	Central	17-04-2023	269460075	32335209	30,17,95,284	0	0	0	Assessment Dues under Appeal	No	No	0	0	0	30,17,95,284	Claimed amount Under Appeal
2	CGST -IX Mumbai South Commissionerate	Central	27-06-2023 & 11-10-2023	452239699	1432865848	1,88,51,05,547	0	89,31,987	89,31,987	Penalty OIO during Moratorium	No	No	1,87,61,73,560	0	0	-	Demands under appeal and basis SCN
3	Brihanmumbai Municipal Corporation*	State	28-11-2023	70420128	10282880	8,07,03,008	70420128	1,02,82,880	8,07,03,008	Outstanding property tax.	No	No	-	0	0	-	
<b>3</b>	<b>Total</b>			<b>79,21,19,902</b>	<b>1,47,54,83,937</b>	<b>2,26,76,03,839</b>	<b>7,04,20,128</b>	<b>1,92,14,867</b>	<b>8,96,34,995</b>	<b>0</b>		<b>0</b>	<b>1,87,61,73,560</b>	<b>0</b>	<b>0</b>	<b>30,17,95,284</b>	

Note 1. The Slum Rehabilitation Authority (SRA) has not filed any claim in respect of outstanding dues, if any

\* Claims updated basis Hon'ble NCLT Order dated 17-04-2024, uploaded on 25-09-2024